

Rail Link from Bhiwadi to Palwal

4193. SHRI AVTARSINGH BHADANA: Will the Minister of RAILWAYS be pleased to state:

(a) whether any representation from Government of Haryana for construction of a railway line from Bhiwadi industrial area to Palwal via Mandkala is pending with the Union Government;

(b) if so, the details thereof; and

(c) the action taken or proposed to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No, Sir.

(b) and (c). Do not arise.

Food and Nutrition Board

4194. SHRI K. PRADHANI: Will the Minister of FOOD be pleased to state:

(a) the main function of the Food and Nutrition Board of his Ministry;

(b) whether the Government have provided field staff to propagate nutrition education;

(c) whether they are visiting tribal areas to give demonstration on nutrition education;

(d) if so, the response of the tribals thereto; and

(e) the future programme of Food and Nutrition Board in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES,

CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) The Board's role is essentially advisory and coordinative in the areas of food and nutrition extension and education, development of nutritious foods, measures required to combat deficiency diseases, conservation and efficient utilisation of food resources, etc.

(b) and (c). Yes, Sir.

(d) Response of the tribal people has been found to be positive.

(e) The Board will continue its endeavours to discharge functions assigned to it.

Residence of First President as National Monument

4195. SHRI PRATAPRAO B. BHONSLE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have received any request to convert the residence of the first President of India, in Jeradei village of Bihar into a National Monument;

(b) if so, the action taken thereon; and

(c) if not the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (c). The ancestral house of Dr. Rajendra Prasad in Jeradei village District Siwan (Bihar) has already been declared as a protected monument of national importance under the Ancient Monuments and Archaeological Sites and Remains Act, 1958.